

Power Corporation (NTPC) with the assistance of erstwhile U.S.S.R. NTPC has undertaken certain infrastructural facilities like land acquisition, development of communications, construction of temporary site office and sheds, construction water and power supply and construction of temporary quarters and has incurred an expenditure of about Rs. 14.40 crores ending 31st December, 1993. After a detailed techno-economic review by NTPC and Central Electricity Authority (CEA), it has now been decided to implement the project as a combined cycle plant of about 400 MW capacity, based on Naphta. The feasibility report for the project with an estimated cost of Rs. 1310.58 crores has been techno-economically cleared by CEA on 14.11.1994. Investment approval to the project is being obtained.

(c) and (d): The following three proposals have been received for the installation of other power plants (based on diesel) in Kerala:—

**(i) Brahmapuram Diesel Generating Project (5×20 MW)**

This has since been sanctioned by the Planning Commission at an estimated cost of Rs. 281 crores including IDC of Rs. 23 crores. The project is being executed by the State Electricity Board with French Assistance. The first units of the project is scheduled to be commissioned in January, 1996, and subsequent units at one month gap each.

**(ii) Kasargode Diesel Generating Project (3×20 MW)**

This has been techno-economically cleared by the Central Electricity Authority at an estimated cost of Rs. 178 crores.

**(iii) Kozhikode Diesel Generating Project (6×20 MW)**

It has been techno-economically cleared by the Central Electricity Authority at an estimated cost of Rs. 355 crores including IDC of Rs. 20 crores. All the inputs of this have been tied up. The proposal has been recommended by the Planning Commission for investment approval.

**Expert Committee Report**

682. SHRI SUDHIR SAWANT:  
SHRI THAYIL JOHN ANJALOSE:  
SHRI MRUTYUNJEYA NAYAK:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to refer to the reply to Unstarred Question No. 3887 dated 22nd August 1994 and state:

(a) the details of the action initiated by Government on basis of the report of the Expert Group on deep sea fishing vessels;

(b) the time by when this report is likely to be submitted;

(c) whether the recommendations of the Expert Group have been discussed at the Inter-Ministerial level;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (e) Information is being collected and will be placed on the Table of the House.

**Conjunctivitis Cases**

683. SHRI K.G. SHIVAPPA:  
SHRI C.P. MUDALA GIRIYAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Conjunctivitis was rampant in the country particularly during August, 1994;

(b) the number of persons affected by this disease particularly in Karnataka and Delhi;

(c) the causes for the spread of the disease; and

(d) the steps taken by the Union Government to check recurrence of this disease in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) During August, 1994, increasing incidence of viral conjunctivitis was noticed in various parts of the country.

(b) No such data are available.

(c) Some of the factors responsible for the spread of viral conjunctivitis during this period were the poor environmental conditions and poor person hygiene of affected persons.

(d) Public awareness through mass media about the preventive measures and early treatment of the disease was undertaken.

[Translation]

**Telephone Facility to Panchayats in U.P.**

684. SHRI VIRENDRA SINGH:  
SHRI RAMPAL SINGH:

Will the Minister of COMMUNICATIONS be pleased to state the total number of Gram Panchayats provided with telephone facility at present in Uttar Pradesh, District-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): As on 30.11.1994, the total number of Gram Panchayats with telephone facility in Uttar Pradesh is 19,169. The District-wise details are given in the enclosed statement.

**Statement**

**District-wise details of Gram Panchayats in Uttar Pradesh provided with telephone facility as on 30.11.1994.**

Sl. No.	District	Gram Panchayat Telephone facility as on 30.11.94
1.	Agra	642
2.	Aligarh	623

Sl. No.	District	Gram Panchayat Telephone facility as on 30.11.94
3.	Allahabad	651
4.	Almora	284
5.	Azamgarh	349
6.	Bareilly	311
7.	Ballia	432
8.	Basti	306
9.	Banda	170
10.	Bajraich	282
11.	Barabanki	356
12.	Bijnore	407
13.	Bulandshahar	436
14.	Badaun	304
15.	Chamoli	206
16.	Dehradun	161
17.	Deoria	398
18.	Etah	311
19.	Etawah	336
20.	Faizabad	348
21.	Farukhabad	259
22.	Fatehpur	139
23.	Firozabad	97
24.	Gorakhpur	235
25.	Gonda	416
26.	Ghazipur	236
27.	Ghaziabad	503
28.	Hardoi	251
29.	Hardwar	161
30.	Hamirpur	143
31.	Jaunpur	360
32.	Jhansi	152
33.	Jalaun	190
34.	Kanpur	132
35.	Kanpur Dehat	380
36.	Lucknow	471
37.	Lakhimpur	335
38.	Lalitpur	83
39.	Meerut	832
40.	Moradabad	393
41.	Muzaffarnagar	567
42.	Mainpuri	186
43.	Mathura	320
44.	Mirzapur	154
45.	Mau	296
46.	Maharajganj	137
47.	Nainital	399
48.	Pratapgarh	189
49.	Pilibhit	100
50.	Pithoragarh	175
51.	Pauri	217
52.	Raebareli	240
53.	Rampur	127
54.	Sultanpur	500
55.	Sitapur	224
56.	Shahjahanpur	146
57.	Saharanpur	536

Sl. No.	District	Gram Panchayat Telephone facility as on 30.11.94
58.	Sonbhadra	108
59.	Sidharth Nagar	117
60.	Tehri	156
61.	Unnao	469
62.	Uttarkashi	50
63.	Varanasi	675
Total		19169

[English]

#### Outbreak of plague

685. SHRI SHYAM BIHARI MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a technical advisory Committee has been set up to determine factors responsible for outbreak of plague and recommend strategy to prevent the recurrence of the dreaded disease;

(b) if so, the recommendations made by the Committee; and

(c) the recommendations accepted by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) Yes, Sir.

(b) and (c). The Committee is required to submit its report by April, 1995.

[Translation]

#### Power generation by thermal, hydel and atomic sectors

686. DR. MAHADEEPAK SINGH SHAKYA:  
SHRI JAGMEET SINGH BRAR:

Will the Minister of POWER be pleased to state:

(a) whether power is generated from the thermal, hydel and atomic sectors in the country;

(b) if so, the respective power-generation capacity of each of the above sectors during the last three years;

(c) the quantum of power actually generated in each of the above sectors as against the installed capacity during 1993-94 indicating the percentage in comparison with the total installed power-generation capacity of each of these sectors;

(d) whether Government have also assessed the cost of power generation in each of these sectors;

(e) if so, the details thereof for 1993-94; and

(f) the average rates of power estimated at the national level?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Installed capacity of Thermal, Nuclear and Hydro